

DIVISION BENCH  
COURT - I

**O-222**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1615(KB)2018  
IA(COMPANIES.ACT)/18(KB)2021, COMP.APPL/1396(KB)2020,  
COMP.APPL/65(KB)2021, CONT.A./2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>AVINASH KUMAR VS SEA VIHAR FUNFAIR PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Ms. Swapna Choubey, Adv. : For P1 & P3  
Mr. Rahul Parasrampurua, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent  
Mr. Arun Kumar Mishra, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter on **2/7/2024** at 4:00 P.M.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**